1 2 3

- 17. Direction for restriction of the mining activity as per MoEF earlier EC letter dated 2.08.2005 unit under seciton 5 of the Environment (Protection) Act, 1986 for violation of provisions of the EIA notification 2006 regarding Bhadanpur Limestone mine of M/s Maihar Cement located at village Bhandanpur North Patti, District-Satna.
- J-11015/171/2013-IA.II (M), dated 20.06.2014

18. Sejhatta - Hinouti Limestone Mine of M/s Prism Cement Ltd., Madhya Pradesh (1143.41 ha)

J-11015/37/96-IA.II (M), dated 04.11.2015

New policy initiatives

2459. DR. BHALCHANDRA MUNGEKAR: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) what are the policy initiatives of the new Government with respect to environment, FOREST and climate change over those put in place by the previous Government; and
 - (b) in what respect the former are superior to the later?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) The policy initiatives of Ministry of Environment, Forest and Climate Change *inter-alia* include transparency in decision making, improving governance for faster growth, fast tracking of the linear projects to boost connectivity, speeding up projects in border states and sensitive areas, empowering states, strengthening federalism, decentralisation and delegation of powers, stringent emission norms for cement industry, real-time online monitoring of industrial units in critically polluting sectors, launched air quality index - one number, one colour and one description, reconstituted the standing committee of National Board for Wildlife, amended National Board for Wildlife Rules, 2003, importance and emphasis on climate change etc.

Some of the streamlining measures taken with respect to environment clearance process *inter alia* include mandating online submission of application for Terms of Reference and Environment Clearance, amendments in EIA Notification, 2006 giving more powers to SEIAA, standardising the Terms of Reference for preparation of EIA Report, exempting the construction of industrial shed, school, college, hostels for

education institution from requirement of EC, exemption to all highway projects in border States from scoping requirement and exempting all linear projects in border States from the requirement of public hearing subject to suitable conditions prescribed by the Ministry, non requirement of no objection for transfer of environment clearance of cancelled coal block to legal person to whom such block is subsequently allocated and also without referring to EAC / SEAC, amendment in CRZ Notification relaxing the criterion for construction of memorial/monuments within the CRZ area only in exceptional cases with adequate environmental safeguards, increasing the validity of Environment Clearance etc.

(b) All the actions, as mentioned above, were initiated to meet the sustainable development goals and address the concerns of all stakeholders to ensure promotion of more environment friendly practices and policy based decisions. In addition, the term climate change has been added to Ministry taking into account the contemporary trends related to issues pertaining to climate change.

Renewable energy proposals of Karnataka

2460. DR. VIJAY MALLYA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Karnataka Government had submitted four renewable energy proposals involving a total outlay of ₹ 590.67 lakhs, *i.e.* setting up of a centre for media and documentation of renewable energy (₹ 176.55 lakh) one time grant of ₹ 50 lakh for capacity building, training to promote solar energy sector (₹ 188.10 lakh) and awareness training programme (₹ 176.02 lakh);
 - (b) if so, the present status of these proposals; and
 - (c) by when, these proposals would be approved?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) Ministry of New and Renewable Energy (MNRE) had received the proposals for setting up of 'Centre for Media and Documentation on Renewable Energy' (₹ 176.55 lakh); capacity building for running undergraduate and post graduate courses in renewable energy (₹ 50 lakh); imparting institutionalized training to promote solar energy sector (₹ 188.10 lakh) and also for awareness and training programmes for various stakeholders (₹ 691.02 lakh) for three years period beginning from financial year 2014-15 from Mahatma Gandhi Institute of Rural Energy and Development (MGIRED), an autonomous institution of State Government of Karnataka.